

THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTICE

Dated:- 03-08-2022

In view of Rule 3-A, Chapter 6, Part B, Volume V of the Punjab and Haryana High Court Rules and Orders, vide notice dated 07.07.2022, applications were invited for the inclusion of names of Advocates on the 'Roll of Advocates' on the prescribed proforma.

During scrutiny of applications, the discrepancies/deficiencies noticed in the applications are mentioned in list **Annexure-A**. The discrepancies/deficiencies in the applications are required to be removed by the applicants-advocates by furnishing requisite documents/particulars.

Accordingly, through this notice the applicants-advocates whose name are mentioned in list **Annexure- 'A'** are requested to furnish the requisite documents/particulars as against their name in the list.

The documents/particulars may be furnished on 08.08.2022 to 10.08.2022 (between 10:00 A.M. to 5:00 P.M.) at Ordinary Filing Counter no. 5, near Pass Counter.


Registrar (Rules)

Roll of Advocates

Sr. No.	Name of Advocate	Enrolment Number	Documents/Particulars required to be furnished			
1	Abhinav Aggarwal	P-2257-2017	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)	Certificate of Practice issued by Bar Association of Punjab and Haryana and Photocopy of Certificate of Practice issued by Bar Council of India	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested) and 2 Passport size coloured photos (with Band)
2	Anindita Popli Katyal	D-178-2007	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested)	2 coloured passport size photos (with Band)		
3	Baldev Goyal	P-351-1973	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)	Certificate of Practice issued by Bar Association of Punjab and Haryana	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested) and 2 Passport size coloured photos (with Band)
4	Devinder Kumar	UK-208-2015	Photocopy of Certificate of Practice issued by Bar Council of India (Self Attested)			
5	Divya Aggarwal	P-1471-2018	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)			
6	Hans Raj	P-2352-2009	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)		
7	Harleen Kaur	P-3582-2015	Requisite Criteria for issuance of Certificate of Practice (from Ld. Registrar General) to be fulfilled	2 coloured passport size photos (with Band)		
8	Kamal Kant Verma	P-456-1999	Certificate of Practice issued by Bar Association of Punjab and Haryana	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)		
9	Lovepreet Chahal	P-1419-2012	Photocopy of Certificate of Practice issued by Bar Council of India (Self Attested)			
10	Mandeep Kaur	P-1261-2009	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested)		
11	Meenu Jajoria	P-1180-2013	Photocopy of Certificate of Practice issued by Bar Council of India (Self Attested)			
12	Nayan Jain	P-4299-2018	Photocopy of Certificate of Practice issued by Bar Council of India (Self Attested)			
13	Nirmal Kumar	P-3498-2014	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)			
14	Parveen Singh Jnagal	PH-4253-2021	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)	Certificate of Practice issued by Bar Association of Punjab and Haryana and Photocopy of Certificate of Practice issued by Bar Council of India	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested)
15	Pooja Rana	PH-949-2018	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)	1 coloured passport size photos (with Band)		
16	Raj Kumar	P-319-1985	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested)			
17	Rajinder Kumar Samyal	P-2123-2001	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested)		
18	Rakesh Kumar Arya	D-2971-2013	Photocopy of Certificate of Practice issued by Bar Council of India (Self Attested)	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested)	2 Passport size coloured photos (with Band)

Roll of Advocates

Sr. No.	Name of Advocate	Enrolment Number	Documents/Particulars required to be furnished			
19	Rishi Pal Rana	P-531-1992	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)	Photocopy of Enrolement Certificate issued by Bar Council of Punjab and Haryana (self attested)	1 Passport size coloured photo (with Band)	Photocopy of L.L.B. Degree/ Final Semester Marksheet (self attested)
20	Roop Lomba	P-2457-1999	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)	Certificate of Practice issued by Bar Association of Punjab and Haryana		
21	Sandeep	P-277-2008	Address Proof (Residence and Office) In Chandigarh/District Mohali/District Panchkula (self attested photocopy)	2 coloured passport size photos (with Band)		
22	Vibhuti Naranja	JK-136-2017	Photocopy of Certificate of Practice issued by Bar Council of India (Self Attested)			